

**HIGH COURT OF JAMMU AND KASHMIR  
(Office of the Registrar General at Jammu)**

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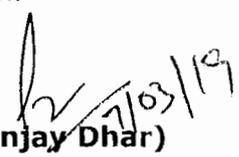
**O R D E R**

No: 1476 Dated: 07/03/2019

All the Principal Magistrate of Juvenile Justice Boards of Jammu Province (as per annexure "A") are hereby nominated for attending the two day Consultation on J&K Juvenile Justice System for Principal Magistrates, Legal Aid workers (DLSA) and Juvenile Justice Board Members scheduled to be held on 9<sup>th</sup> and 10<sup>th</sup> March 2019 at Hotel K.C. Residency, Jammu.

Further, Shri Abdul Rashid Malik, Pr. District & Sessions Judge, Srinagar (Member Secretary Juvenile Justice Committee) shall also attend the said programme as a Resource person.

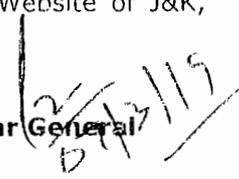
**By Order.**

  
(Sanjay Dhar)  
Registrar General

No: 59020-35/GS Dated: 07/03/2019

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
.....for information of their Lordships.
3. State Mission Director, ICPS, J&K, Jammu for information and n/a.
4. Member Secretary, J&K State Legal Services Authority, Jammu for information and with the request to nominate 15 representatives from DLSAs of Jammu Division for attending the said programme.
5. Shri Abdul Rashid Malik, Pr. District & Sessions Judge, Srinagar for information and further n/a.
6. CPC(e-Courts) High Court of J&K, Jammu for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of all concerned.

  
Registrar General

**Annexure-"A"**

<b>PRINCIPAL MAGISTRATES OF JAMMU PROVINCE</b>	
<b>1.</b>	<b>Sh.Meyank Gupta, 3<sup>rd</sup> Addl. Munsiff, Jammu;</b>
<b>2.</b>	<b>Chief Judicial Magistrate, Kathua;</b>
<b>3.</b>	<b>Chief Judicial Magistrate, Samba;</b>
<b>4.</b>	<b>Chief Judicial Magistrate, Udhampur;</b>
<b>5.</b>	<b>Special Mobile Magistrate, Rajouri</b>
<b>6.</b>	<b>Chief Judicial Magistrate, Poonch;</b>
<b>7.</b>	<b>Chief Judicial Magistrate, Ramban;</b>
<b>8.</b>	<b>Chief Judicial Magistrate, Reasi;</b>
<b>9.</b>	<b>Chief Judicial Magistrate, Kishtwar;</b>
<b>10.</b>	<b>Special Mobile Magistrate, Bhandarwah</b>

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